

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO.211
TO BE ANSWERED ON 25th APRIL, 2016

INDIA'S SHARE IN GLOBAL TRADE

211. SHRI NISHIKANT DUBEY:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) the details of India's share in global trade at present;
- (b) whether the Government proposes to increase India's share in global trade;
- (c) if so, the details thereof along with the steps taken by the Government in this regard;
and
- (d) the details of sectors and new markets identified by the Government in this regard?

ANSWER

वाणिज्य एवं उद्योग राज्य मंत्री (श्रीमती निर्मला सीतारमण)(स्वतंत्र प्रभार)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(INDEPENDENT CHARGE)
(SMT. NIRMALA SITHARAMAN)

- (a) India's share in global merchandise trade during the calendar year 2015 was 1.99%.
Source: WTO
- (b) & (c) Details of some key steps taken by Government to increase India's share in global trade are as follows:-
 - (i) The Merchandise Exports from India Scheme (MEIS) was introduced in the Foreign Trade Policy (FTP) 2015-20 on April 1, 2015. MEIS aims to incentivize export of merchandise which are produced/manufactured in India. At the time of introduction of MEIS on April 1, 2015, the scheme covered 4914 tariff lines at 8 digit level. Countries of the globe were grouped into 3 market categories (Country Group A, Country Group B & Country Group C) for grant of incentives under MEIS. Slight changes in lines covered etc. were made on 14.07.2015 and 15.7.2015. Thereafter on 29.10.2015, 110 new Tariff Lines at 8 digit level were added under the scheme. The rates/country coverage for 2228 lines at 8 digit level were enhanced. As on date, 5012 Tariff Lines at 8 digit level are eligible for rewards under MEIS. The annual resource

allocation under MEIS was enhanced from Rs. 18000 crore to Rs. 21000 crore in October 2015.

- (ii) The Government has introduced the Interest Equalisation Scheme on Pre & Post Shipment Rupee Export Credit with effect from 1.4.2015. The scheme is available to all exports under 416 tariff lines [at ITC (HS) code of 4 digit] and exports made by Micro, Small & Medium Enterprises (MSMEs) across all ITC (HS) codes. The rate of interest equalisation is 3% per annum.
- (iii) In addition the Government continues to provide the facility of access to duty free raw materials and capital goods for exports through schemes like Advance Authorisation, Duty Free Import Authorisation (DFIA), Export Promotion Capital Goods (EPCG) and Drawback/Refund of Duties.
- (d) (i) The details of Sectors covered under MEIS are given below:

S.No.	Product Category
1	Fruits, Flowers and Vegetables
2	Tea, Coffee, Spices and Cashew
3	Cereals preparation, Seeds, Shellac and Essential oils
4	Processed foods, Cocoa products and Beverages
5	Eco Friendly products that add value to waste
6	Remaining Agriculture and Animal Products
7	Poultry & Dairy Products
8	Marine Products
9	Wines and Beer & Liqueur
10	Pharmaceuticals, Surgical and Herbal Products
11	Chemicals
12	Plastic Articles
13	Moulded and Extruded goods, Rubber, Ceramic and Glass
14	Auto Tyres and Tubes
15	Wood, Paper and Stationary Products
16	Handloom, Coir, Jute products and Technical Textiles
17	Carpets
18	Handicrafts
19	Textile and Garments
20	Sports Goods
21	Finished leather, Leather Garments and Goods, Saddlery Items and Footwear
22	Misc Manufactured articles, Auto seats, Steel furniture, Prefabs, Lighters, Mattresses etc.
23	Furniture and Wood Articles
24	Iron, Steel and Base Metal Products
25	Industrial Machinery, Engineering items, IC Engines, Machine tools and Parts
26	Hand Tools, Cutting Tools and Implements Made of Metals
27	Pumps of All Types
28	Automobiles, Two wheelers, Bicycles, Ships and Planes
29	Auto Components/Parts
30	Telecom, Computer and Electronics Products

- (ii) Markets/countries of the globe are grouped into 3 categories for grant of incentives under MEIS :-

Category A: Traditional Markets (34)

Include European Union (28), European Free Trade Association(EFTA) (Switzerland, Norway, Iceland and Lichtenstein-4), USA and Canada (2).

Category B: Emerging & Focus Markets (140)

Include Africa (55), Latin America and Mexico (45), CIS countries (12), Turkey and West Asian countries (13), ASEAN countries (10), Japan, South Korea, China, Hongkong and Taiwan (5).

Category C: Other Markets (65).
